

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
STARRED QUESTION NO. 138
TO BE ANSWERED ON 08.03.2021**

Online single window clearance portal for coal mines

***138 SHRI JYOTIRADITYA M. SCINDIA :**

Will the Minister of COAL be pleased to state:

- a. whether Government has recently introduced a new online single window clearance portal for the coal sector to speed up operationalisation of coal mines in the country;
- b. if so, the details of the new scheme;
- c. whether the new scheme will be beneficial for curbing activities of the coal mafia; and
- d. if so, the details thereof?

**ANSWER
MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)**

(a) to (d) : A statement is laid on the Table of the House.

**STATEMENT IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO.138
TO BE ANSWERED ON 08.03.2021 ASKED BY SHRI JYOTIRADITYA M.
SCINDIA, HON'BLE M.P.**

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(a) Yes, Sir.

(b) The Union government has launched Single Window Clearance portal for the coal sector on 11.01.2021 to speed up the operationalisation of coal mines. It is an unified platform that facilitates grant of clearances and approvals required for starting a coal mine in India.

Presently, about 19 major approval or clearances are required to be obtained before starting a coal mine in the country. Some of them include approval of Mining Plan and Mine Closure Plan, Grant of Mining Lease, Environment and Forest Clearances, Wild Life Clearance, Clearances related to Safety, Environment, Rehabilitation of project affected families, welfare of workers etc. These approvals or clearances are granted either by Central or State governments. Project proponents were required to approach different administrative ministries and Government departments separately for the requisite clearances leading to delay in operationalisation of coal mines.

Now, the complete process shall be facilitated through Single Window Clearance Portal, which will map not only the relevant application formats, but also process flow for grant of approval or clearances. The Mining Plan module of the portal was launched on 11.01.2021 and the modules related to other clearances will be added in phases.

(c) & (d) No, Sir. The objective of the portal is to help the allocatee of the coal block in obtaining timely clearances and timely operationalisation of coal block. It has no relation with coal mafia.
